

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 1479/2022 In C.P.(IB)-176(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

NAME OF THE PARTIES: Shri Subodh Balkrishna Gokhale
IN THE MATTER OF
Eden Rose Trading Pvt Ltd
V/s
Elevated Mercantile Pvt Ltd

Section: 9, 54(1) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1479/2022:- Adv Surekha Yadav a/w Adv Avinash Khanolkar appeared for the Liquidator. Counsel for the Liquidator submits that order dated 02.02.2024 was complied with by filing an additional affidavit on 13.02.2024. However, some more clarification was sought and Ld. Counsel seeks some more time to file the clarification by way of an additional affidavit. Let the additional affidavit be filed within a period of two weeks. List the matter on **04.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
19.04.2024
Sushil

Sd/-

LAKSHMI GURUNG
Member (Judicial)